

National Company Law Tribunal

Allahabad Bench

CP NO. 18/ALD/2018

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018**

NAME OF THE COMPANY: *Techno Electronic & Engineering Company
Ltd with Simran winel Projects Ltd*
SECTION OF THE COMPANIES ACT: *230/232 of the Companies Act of 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	RAHUL AGARWAL	ADJUDICATE	APPLICANT COMPANY	} <i>Shubham</i>
<u>2.</u>	SHUBHAM AGARWAL	ADJUDICATE	APPLICANT COMPANY	

CA No. 18/ALD/2018

Sri Shubham Agarwal for the petitioner /applicant Companies. The case is fixed for pronouncement of the order. The present Company Application is filed as a first stage motion petition. The order in detail is recorded separately. The Company application allowed in terms of the detailed order.

The Company comply the direction issued by this Court. The Company Application is allowed and finally disposed of.

Date: 31/01/2018

Typed by
Jyoti
(Stenographer)

Sd

**H.P. Chaturvedi,
Member(Judicial)**